

### Housing Storage in Public and Private Sectors

1338. SHRI SURAJ BHAN :  
SHRI ATAL BIHARI  
VAJPAYEE :  
SHRI R.P. AHIRWAR :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) details of the special steps being taken to encourage house-building in the public and private sectors ;

(b) rate of annual increase in demand for housing in both the sectors and also of the demand being met ; and

(c) details of schemes which provide easy loan to house-building activity in rural areas ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :

(a) The following steps are being taken :—

- (i) To ensure maximum coverage within the Plan outlay, EWS/LIG housing has been assigned a high priority.
- (ii) A target has been fixed in the Sixth Five Year Plan to provide house-sites to cover all eligible families in the rural areas and construction assistance to 25% of them by 1985.
- (iii) An outlay of Rs. 1490.87 crores in the public sector has been made for the housing sector in the Sixth Five Year Plan for different housing schemes.
- (iv) The Housing and Urban Development Corporation—a Government of India Enterprise—envisages an investment of Rs. 600 crores during the

Sixth Five Year Plan, 55% of which is earmarked for EWS/LIG housing.

(v) Finance for housing is made available through Life Insurance Corporation, General Insurance Corporation and Scheduled Commercial Banks.

(vi) To suggest ways to stimulate housing activities in the private sector, a Working Group was appointed by the Government. The recommendations of the Group have been sent to the concerned Ministries for follow-up action.

(b) No such information is available.

(c) (i) The Rural House-sites-cum-Construction Assistance Programme for Rural Landless Workers, under the Minimum Needs Programme, provides for grant of construction assistance of Rs. 500/- per family. Some State Governments are providing higher assistance under the scheme.

(ii) Under the State Sector Scheme of Village Housing Projects, loans are provided by State Governments to individuals and their co-operative with a repayment period of 20 years.

(iii) Finance are available to State Governments from Life Insurance Corporation/General Insurance Corporation also for rural housing schemes.

(iv) Housing and Urban Development Corporation, a Public Sector Enterprise, provides loan to agencies nominated by State Governments for EWS housing in rural areas at an interest rate of 5% per annum with a repayment period of 10 years. The ceiling cost per unit

excluding cost of land is Rs. 4000/- and maximum permissible loan is 50% of the unit cost.

### Import of Wheat

1339. SHRI AMAR ROYPRADHAN;  
SHRI BALKRISHNA WASNIK:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering to import wheat this year;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) There is no such proposal before the Government.

(b) and (c). Do not arise.

### Linking of Drinking Water Scheme to Villages with Irrigation Projects

1340. SHRI H. N. NANJE GOWDA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the scheme for providing drinking water to the villages usually gets delayed because of the paucity of funds;

(b) whether some State Governments at the Mayors Conference held in New Delhi in February, 1982, has suggested that if the scheme of providing drinking water is linked with the irrigation projects it will be better executed and the continuity maintained;

(c) if so, whether the Central Government have considered this suggestion; and

(d) if so, whether they have accepted the suggestion and if not the difficulties coming in their way?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) The Conference of State Governments' representatives held in February, 1982, has recommended that the drinking water programme may be closely coordinated with related sectors like irrigation to maximise the benefits to the people.

(c) and (d). Action is to be taken by the State Governments on this aspect. The need for such coordination has already been brought to the notice of the State Governments.

### News-Item "Rotten U. S. Wheat Forced on Millers"

1341. SHRI MOHAMMAD ASRAR AHMAD:  
SHRI KRISHNA PRATAP SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the attention of Government has been drawn to a news-item appearing in English weekly 'Blitz' dated 2 January, 1982 under caption "Rotten US wheat forced on Millers" highlighting the assertion by millers of Madras that the imported wheat being supplied to them by Food Corporation of India is sub-standard;

(b) if so, full facts thereof; and

(c) has any investigation been made in this connection and if so, with what action?